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However, the State Government of West Bengal requested for raising the cost-ceiling limit for various categories of houses prescribed by HUDCO. Since the cost-ceiling limits of HUDCO has been fixed, taking into account the repaying capacity of the beneficiaries and are applicable for all Schemes throughout the country, it has not been possible to accede to the request of the State Government.

Construction of houses by Housing and Urban Development Corporation

905. SHRIMATI KANAK MUKHER-JEE: Will the Minister of WORKS AND HOUSING be pleased to state what is the State-wise number houses so far sanctioned for construction by Housing and Urban Development Corporation under its scheme?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): statement showing State-wise number of houses sanctioned by Housing and Urban Development Corporation Ltd., New Delhi, in 1979-80 scheme, is enclosed as per Annexure.

Statement

HUDCO umber of houses sanctioned by under its 1979-80 schemes

 7	State/U.T.				No. of Residen- tial dwellings Sanctioned
-	Andhra Pradesh		•	•	48026
	Assam .		•		325
٠	Bihar	•			1197
	Gujarat			٠.	33210
	Haryana .				1903
	Himachal Pradesh	٠.			
	Jammu & Kashmi	ir	. •		
	Karnataka				44500
	Kerala		•		10306
	Madhya Pradesh				3055

State/U.T.		No. o Resid tial Dwell sanct	len-
Maharashtra .			2558
Orissa		. •	1221
Punjab	• .		5685
Rajasthan .		•	6536
Tamil Nadu .			20680
Uttar Pradesh	•		12245
West Bengal .			4475
Union Territories			
Chandigarh			3013
Delhi			3906
Goa, Daman & Dit			
Pondicherry		•	
	Тота	٠.	202841

to Questions

Requirement and supply of sugar to States

906. SHRI SANGDOPAL LEPCHA: Will the Minister of AGRICULTURE be pleased to state what are the requirements of sugar and how much sugar has been supplied to the States during the last three years, wise; month-wise?

THE MINISTER OF STATE IN THE AGRICULTURE MINISTRY OF (SHRI R. V. SWAMINATHAN): It is during the periods of partial control on sugar that monthly levy sugar quotas are allotted to the State Governments for distribution to domestic consumers through fair price shops and the total quantum of levy sugar released each month for allocation all the States is determined from time to time having regard to availability of levy sugar in the light of production trends, carryover stocks etc. With the reintroduction of partial control on sugar with effect from 17-12-1979, 2.71 lakh tonnes of levy sugar per month